

**Upgradation of B.P.Os./E.D.S.Os. to the status of departmental sub-offices in Himachal Pradesh**

1765. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government of Himachal Pradesh have offered to pay the non-refundable contribution in respect of certain Branch Post Offices/Extra Departmental Sub-offices upon their upgradation to the status of Departmental Sub-offices during the year 1984-85.

(b) if so, the details of the cases, District wise, alongwith the amount in each cases;

(c) the action taken by the Post and Telegraph authorities to upgrade these offices

and whether they have since been upgraded; and

(d) if not, the likely date for their upgradation and the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Details of the cases district-wise showing amount of NRC is furnished in Statement attached.

(c) and (d). All the cases as shown in Statement attached stand approved for upgradation but not actually upgraded due to economy orders in force and will be taken up for upgradation after the ban is lifted.

**Statement**

*District-wise details of the offices in which Government of Himachal Pradesh offered to pay NRC during 1984-85 with amount of NRC*

Name of Extra departmental branch office/sub-office.	Name of the District	Amount of NRC in rupees
1. Behal	Bilaspur	16,743.60
2. Kandaur	Bilaspur	2,855.72
3. Puhowal	Una	7,232.00
4. Parol	Hamirpur	17,592.72
5. Majherna	Kangra	9,676.80
6. Rey	Kangra	10,876.32
7. Paraur	Kangra	1,706.64
8. Pangana	Mandi	13,009.32
9. Janjheli	Mandi	18,723.60
10. Baghi	Shimla	14,975.96
11. Jangla	Shimla	16,960.66
12. Arsu	Knllu	16,497.64

**Rent and Guarantee terms for upgradation of EDBOs/EDSOs**

1766. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of Extra Departmental Branch Office/Extra Departmental Sub-offices in respect of the upgradation of which the Director of Postal Services, Himachal Pradesh, requested the Government of Himachal Pradesh to pay the rent and guarantee as per loss on upgradation, District-

wise during 1983-84, and 1984-85, alongwith the amount in each case;

(b) the names of such offices for which the State Government accepted the Rent and Guarantee terms and communicated the acceptance to Director, Postal Services;

(c) whether the cases for the remaining EDBOs/EDSOs have been followed up with Himachal Pradesh Government since then; and

(d) if so, the result thereof ?